

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOs. 790 & 791 OF 2019 IN
DFR NO. 1771 OF 2019**

Dated : 16th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**The Southern India Mills Association ... Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Ors.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. S. Vallinayagam

ORDER

List the matter for maintainability on **24.07.2019.**

**(Ravindra Kumar Verma)
Technical Member
mk/mkj**

**(Justice Manjula Chellur)
Chairperson**